NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 4.1.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.11/9/HDB/2018
NAME OF THE COMPANY	Kapil Business Centre Pvt Ltd
NAME OF THE PETITIONER(S)	W Botique Properties LLP
NAME OF THE RESPONDENT(S)	Kapil Business Centre Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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For Respondent		9849120947	
SRINIVAS CINGU KAPIL BUSINESS CENTER PUTUR	DIRECTOR	Srinivas-Cingua Groworkein	Danie

Heard Mr. Avinash Desai, Mr. Khamar Kantamneni and Ms. Alekhya Tadasina, learned counsels for the petitioner and Mr. V. B. Raju on behalf of VS Raju, learned counsel for the Respondent and Mr. Srinivas Cingu, Executive Director for Kapil Business Centre Pvt. Ltd.

Post the Case on 19.01.2018.

Member (Technical)

Member (Judicial)